

GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO - 915
ANSWERED ON – 27/07/2026

DIGITIZATION AND EFFICIENCY IMPROVEMENTS VIA NEVA

915. SHRI MASTHAN RAO YADAV BEEDHA

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

- a) current status of implementation of the National e-Vidhan Application (NeVA) across States and Union Territories, and the number of State Legislatures that have been fully transitioned to paperless digital proceedings so far;
- (b) funding and technical support being provided by the Central Government to States, particularly Andhra Pradesh, to implement NeVA;
- (c) efficiency gains, if any, observed in States that have adopted NeVA, in terms of reduction in paper usage, turnaround time for processing notices/questions, and cost savings; and
- (d) the roadmap and timeline set by the Central Government to achieve “One Nation One Application” coverage of NeVA across all State Legislatures

ANSWER

MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND
BROADCASTING; AND
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS
(Dr. L. MURUGAN)

- (a) 33 out of the 37 State/UT Legislatures have signed Memoranda of Understanding (MoUs) for implementation of the National e-Vidhan Application (NeVA). Out of these, 21 Legislative Houses have been transformed into digital Legislatures under the NeVA project.
- (b) The NeVA Project is funded as per the CSS pattern with a total project outlay of Rs.673.94 crore, of which the Central Government's share is limited to Rs.423.60 crore. An amount of Rs.23,58,20,600/- has been sanctioned for implementation of the NeVA Project in the two Houses of the Andhra Pradesh Legislature. Necessary technical support is provided to all participating State/UT Legislatures, including Andhra Pradesh, through the Central Project Management Unit (CPMU) in the form of capacity-building initiatives.
- (c) As per the mid-term evaluation of the NeVA Project, NeVA has improved the efficiency of legislative functioning through digitization of legislative processes, reduced dependence on paper-based procedures, faster processing and dissemination of legislative business, and improved accessibility of legislative information. It has also led to savings in printing, handling and storage of documents.
- (d) State/UT Legislatures are autonomous institutions. Accordingly, NeVA Project has been implemented in consultation with the respective State Legislatures, subject to their preparedness.
